

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 3489**  
TO BE ANSWERED ON- 20/12/2021

**DEVELOPMENT WORK UNDER TSP**

3489. SHRI DIBYENDU ADHIKARI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether large scale development work is going on under Tribal Sub Plan (TSP) in tribal dominated areas across the country;
- (b) if so, the details thereof for the last five years, State-wise upto october 2021 therein; and
- (c) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

(a) to (c): Government is implementing Tribal Sub-Plan (TSP)/Schedule Tribe Component (STC)/Development Action Plan for STs (DAPSTs) for overall development of tribal people across the country. Besides Ministry of Tribal Affairs, 40 Central Ministries / Departments have been obligated by NITI Aayog for earmarking certain percentage of their total Scheme allocation every year as TSP funds for tribal development. TSP funds are spent by different Central Ministries / Departments under their schemes for various development projects relating to education, health, agriculture, irrigation, roads, housing, drinking water, electrification, employment generation, skill development, etc. for accelerated socio-economic development of Scheduled Tribes in the country. State Governments are also supposed to earmark TSP funds in proportion to ST population (Census 2011) in the State with respect to total State Plan.

Details of development work undertaken under some of the major schemes under TSP are given below:

(i) Pradhan Mantri Awas Yojna – Gramin (PMAY- G): The aim of PMAY-G is to provide a pucca house with basic amenities to all houseless and households living in kutcha/dilapidated houses in rural areas by 2022. State-wise no of houses sanctioned and completed under PMAY-G for STs is given at **Annexure I**.

(ii) Pradhan Mantri Awas Yojana - Urban (PMAY- U) addresses urban housing shortage among the EWS/LIG and MIG categories including the slum dwellers by ensuring pucca houses to all eligible urban households. State/UT wise details of houses sanctioned for ST beneficiaries under PMAY-U are given at **Annexure II**.

(iii) Jal Jeevan Mission: Jal Jeevan Mission, a centrally sponsored programme, aims to provide tap water connection to every rural household of the country by 2024. The goal is universal coverage of all rural households across the country and as such encompasses overall rural ST population/households as well. Department of Drinking Water and Sanitation has allocated Rs. 5001.10 crore under TSP for the scheme in the financial Year 2021-22. As on 09.11.2021 of 1.22 lakh ST majority villages, more than 15750 villages have become 'Har Ghar Jal' villages i.e. every household has started getting tap water supply in these villages.

(iv) Swachh Bharat Mission Gramin (SBM G): Government had launched Swachh Bharat Mission (Grameen) [SBM(G)] with effect from 2nd October, 2014 with the main aim to make the rural areas (including tribal areas) of the country Open Defecation Free (ODF) by 2nd October, 2019. All the villages (including Tribal areas) in the country have already declared themselves ODF. Having achieved the outcome of the ODF, Phase II of SBM (G) is being implemented during the period from 2020-21 to 2024-25, with the focus on ODF sustainability and to cover all the villages with solid and liquid waste management. State/UT-wise, No. of Individual household latrines (IHHLs) constructed for Schedule Tribes (STs) under SBM(G) during last 5 years are at **Annexure III**.

(v) Ministry of Road Transport and Highways (MoRTH) is primarily responsible for development and maintenance of National Highways (NHs). MoRTH has built around 756 km roads in tribal districts in 2020-21 and 250 Km roads till 30<sup>th</sup> September 2021 in current year under the component National Highways. State-wise details of road constructed under TSP by MoRTH in 2020-21 and 2021-22 are given at **Annexure IV**.

(vi) National Rural Health Mission (NRHM) is a sub-Mission under the overarching National Health Mission (NHM), along with National Urban Health Mission (NUHM) as the other sub-Mission. It is implemented in all the States/UTs in the country. The National Health Mission (NHM) aims for attainment of universal access to equitable, affordable and quality health care services, accountable and responsive to people's needs, with effective inter-sectoral convergent action to address the wider social determinants of health. As per Rural Health Statistics 2019-20, status of Health Infrastructure (Sub Centres, Primary Health Centres & Community Health Centres) in Tribal Areas is given at **Annexure V**.

(vii) Deendayal Upadhyay Gram Jyoti Yojana (DDUGJY): Government of India had launched DDUGJY in December, 2014 for rural electrification works across the country. As informed by Ministry of Power, all the inhabited un-electrified census villages stand electrified as on 28th April, 2018 across the country under DDUGJY.

(viii) Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) wherein 100% grants is provided to the State Governments with STs inter-alia for activities related to education, health, sanitation, water supply, livelihood, skill development, minor infrastructure etc. for the development of Scheduled Tribes (ST). Details of the funds released under the scheme of SCA to TSS during last five years are given at **Annexure VI**.

(ix) Grants under Article 275(1) of the Constitution: Under the programme of Proviso to Article 275(1) of Constitution, Grants are released to 26 States, having ST population for raising the level of Administration in Scheduled Areas and for the welfare of tribal people. This is a Special Area Programme and 100% grants are provided to States. Funds are released to the States Governments depending on the felt needs of ST population to bridge the gap in infrastructure activities in the fields of education, health, skill development, livelihood, drinking water, sanitation, etc. Details of the funds released under 'Grants under Article 275(1) of the Constitution' during last five years and current year are given at **Annexure VII**.

(x) Eklavya Model Residential School (EMRS): The scheme of Eklavya Model Residential Schools (EMRSs) was introduced in the year 1997-98 to impart quality education exclusively to ST children with an objective to provide quality middle and high-level education to Scheduled Tribe (ST) students in remote areas in order to enable them to avail of reservation in high and professional educational courses and get jobs in government and public and private sectors. Realizing the importance of the EMRS, in the Union Budget of 2018-19, Government announced that "The Government is committed to provide the best quality education to the tribal children in their own environment. To realize this mission, it has been decided that by the year 2022, every block with more than 50% ST population and at least 20,000 tribal persons, will have an Eklavya Model Residential School. Eklavya schools will be on par with Navodaya Vidyalayas and will have special facilities for preserving local art and culture besides providing training in sports and skill development."

It was a component of Grants under Article 275(1) of the Constitution. During 2018-19, a separate scheme was introduced. In terms of the aforesaid Budget announcement, Cabinet Committee on Economic Affairs (CCEA), in its meeting held on 17.12.18, inter-alia approved the revamping of the EMRS Scheme. State-wise no of sanctioned and functional EMRS schools is given at **Annexure VIII**.

(xi) Support to National/State Scheduled Tribes Finance and Development Corporations (NSTFDC/STFDCS): National Scheduled Tribes Finance and Development Corporation (NSTFDC) is an apex organisation set up on 10.04.2001, exclusively for economic development of Scheduled Tribes. The Corporation continues to function as a catalytic agent for promoting economic development activities of STs by providing financial assistance at concessional rates of interest. State-wise numbers of beneficiaries assisted under various schemes of NSTFDC during the last five years are given at **Annexure IX**.

Ministry of Tribal Affairs also provides funds for development of tribals under its schemes -Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes, Scheme for Development of Particularly Vulnerable Tribal Groups (PVTGs) and Support to Tribal Research Institutes (TRIs) etc.

The year-wise and State-wise details of allocation and expenditure for tribal development programmes under State TSP by State Governments during last four years and current year are placed at **Annexure X**.

**Annexure I referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. 3489 for 20.12.2021 by SHRI DIBYENDU ADHIKARI regarding “DEVELOPMENT WORK UNDER TSP”**

**State-wise no of houses sanctioned and completed under PMAY-G for STs**

S.N.	State Name	Sanctioned	Completed
1	Arunachal Pradesh	32182	3751
2	Assam	101536	94332
3	Bihar	35202	29231
4	Chhattisgarh	442589	313530
5	Goa	79	57
6	Gujarat	201667	142348
7	Haryana	43	43
8	Himachal Pradesh	1870	1426
9	Jammu and Kashmir	45280	22047
10	Jharkhand	531500	345877
11	Kerala	1402	1282
12	Madhya Pradesh	1147626	892704
13	Maharashtra	315916	263246
14	Manipur	22297	8487
15	Meghalaya	56778	25185
16	Mizoram	13460	5388
17	Nagaland	14562	4119
18	Odisha	629427	580802
19	Punjab	53	2
20	Rajasthan	591953	468598
21	Sikkim	621	470
22	Tamil Nadu	23573	13358
23	Tripura	92170	29497
24	Uttar Pradesh	46040	33713
25	Uttarakhand	2344	1198
26	West Bengal	319308	279542
27	Andaman and Nicobar	11	8
28	Dadra and Nagar Haveli	5593	1710
29	Daman and Diu	6	5
30	Lakshadweep	53	44
31	Puducherry	0	0
32	Andhra Pradesh	10489	7099
33	Karnataka	31361	18535
34	Telangana	0	0
35	Ladakh	1856	1421

Source: Awaasoft, Ministry of Rural Development (As On: 14/12/2021 13:04:46)

**Annexure II referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. 3489 for 20.12.2021 by SHRI DIBYENDU ADHIKARI regarding “DEVELOPMENT WORK UNDER TSP”**

**State/UT wise no. of houses sanctioned for ST beneficiaries under PMAY-U**

<b>Sr.No.</b>	<b>State/UT</b>	<b>Houses for ST beneficiaries (Nos) (As on 22<sup>nd</sup> November 2021)</b>
1	A&N Islands	-
2	Andhra Pradesh	1,52,041
3	Arunachal Pradesh	5,697
4	Assam	16,055
5	Bihar	14,889
6	Chandigarh	1
7	Chhattisgarh	38,331
8	Delhi	77
9	Goa	15
10	Gujarat	44,867
11	Haryana	53
12	Himachal Pradesh	611
13	Jammu&Kashmir	601
14	Jharkhand	25,671
15	Karnataka	54,580
16	Kerala	2,388
17	Ladakh	1,337
18	Lakshadweep	-
19	Madhya Pradesh	71,969
20	Maharashtra	28,508
21	Manipur	950
22	Meghalaya	4,695
23	Mizoram	39,792
24	Nagaland	33,527
25	Odisha	23,077
26	Puducherry	78
27	Punjab	5,116
28	Rajasthan	15,976
29	Sikkim	194
30	TamilNadu	29,521
31	Telangana	12,842
32	Tripura	3,223
33	Dadra and Nagar Haveli & Daman and Diu	1,392
34	Uttar Pradesh	48,185
35	Uttarakhand	410
36	West Bengal	16,298

**Annexure III referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. 3489 for 20.12.2021 by SHRI DIBYENDU ADHIKARI regarding “DEVELOPMENT WORK UNDER TSP”**

**State/UT-wise, No. of IHHLs constructed for STs during last five years under SBM(G)**

S.N.	State/UT	2016-17	2017-18	2018-19	2019-20	2020-21
1	A & N Islands	0	0	6	0	0
2	Andhra Pradesh	646	1564	12048	23914	5514
3	Arunachal Pradesh	10582	10118	13485	1770	6888
4	Assam	252518	188670	139930	59953	51618
5	Bihar	12846	38516	57477	26465	8876
6	Chandigarh	0	0	0	0	0
7	Chhattisgarh	470920	351630	19996	15153	8203
8	D & N Haveli and Daman & Diu	0	25108	12334	0	372
9	Goa	0	0	0	0	0
10	Gujarat	402314	116948	45210	239819	86362
11	Haryana	154	1746	513	109	7
12	Himachal Pradesh	10036	0	0	14	0
13	Jammu & Kashmir	5676	44588	46753	3595	11115
14	Jharkhand	270036	348318	297514	57302	141601
15	Karnataka	2768	4826	3109	24109	18097
16	Kerala	1670	0	0	27	450
17	Ladakh	2750	5494	0	1806	0
18	Lakshadweep	0	0	0	0	0
19	Madhya Pradesh	448570	510412	246467	86624	25757
20	Maharashtra	298812	323464	45250	98563	20385
21	Manipur	29424	22532	30847	9685	12
22	Meghalaya	17736	25270	0	9327	28941
23	Mizoram	1606	20234	2880	362	2421
24	Nagaland	4272	1540	10224	1369	3519
25	Odisha	256862	116052	327748	271421	51924
26	Puducherry	2	0	4	2	5
27	Punjab	2646	1080	942	1527	554
28	Rajasthan	527552	496444	16529	79772	73086
29	Sikkim	0	0	983	296	6
30	Tamil Nadu	25458	63314	12311	2084	434
31	Telangana	1200	6310	4298	10928	22275
32	Tripura	16118	9452	41997	31319	17489
33	Uttar Pradesh	25452	94692	145816	41858	7273
34	Uttarakhand	22700	4334	36	404	261
35	West Bengal	113370	76106	70166	65299	50426

**Annexure IV referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. 3489 for 20.12.2021 by SHRI DIBYENDU ADHIKARI regarding “DEVELOPMENT WORK UNDER TSP”**

**State-wise details of road constructed under TSP in 2020-21 and 2021-22 by MoRTH**

S. No.	Scheme/State/Agency	2020-21 Length Completed (in Km)	2021-22 (till 30.09.2021) Length completed (in Km)
<b>A</b>	<b>NH(O)-TSP</b>		
<b>A.1</b>	<b>State PWD</b>		
A.1.1	Andhra Pradesh	0	14.81
A.1.2	Arunachal Pradesh	5.47	14.21
A.1.3	Chhattisgarh	17.75	12.35
A.1.4	Maharashtra	340.00	88.00
A.1.5	Meghalaya	0.00	0.00
A.1.6	Mizoram	106.38	33.63
A.1.7	Nagaland	51.56	21.22
A.1.8	Rajasthan	41.00	10.00
	Subtotal (State PWD)	562.16	194.22
A.2	NHIDCL#	97.14	9.00
	<b>Total NH(O)-TSP</b>	<b>659.30</b>	<b>203.22</b>
<b>B</b>	<b>LWE-TSP</b>		
B.1	Chhattisgarh	64.50	29.40
B.2	Jharkhand	24.50	17.88
B.2	Odisha	8.40	0.00
	Grand Total	756.70	250.50

# - Allocation not made State/UT wise



**Annexure V referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. 3489 for 20.12.2021 by SHRI DIBYENDU ADHIKARI regarding “DEVELOPMENT WORK UNDER TSP”**

**Status of Health Infrastructure in Tribal Areas**

(As on 31<sup>st</sup> March 2020)

S. No.	State/UT	Sub Centers	Primary Health Centres	Community Health Centres
1	Andhra Pradesh	816	158	21
2	Arunachal Pradesh#	363	124	60
3	Assam	786	185	32
4	Bihar	232	33	0
5	Chhattisgarh	2817	399	89
6	Gujarat	2757	424	94
7	Himachal Pradesh	105	47	8
8	Jharkhand	2462	175	103
9	Karnataka	291	65	7
10	Kerala	272	150	35
11	Madhya Pradesh	2999	320	86
12	Maharashtra	2562	397	64
13	Manipur	232	44	6
14	Meghalaya #	444	111	26
15	Mizoram #	368	65	9
16	Nagaland #	415	137	21
17	Odisha	2701	444	134
18	Rajasthan	2970	197	65
19	Sikkim	58	12	0
20	Tamil Nadu	543	94	21
21	Telangana	1489	202	19
22	Tripura	439	46	8
23	Uttarakhand	146	7	5
24	West Bengal	2889	283	105
25	A&N Islands <sup>(1)</sup>	37	4	1
26	Dadra & Nagar Haveli and Daman & Diu	76	9	2
27	Jammu & Kashmir	227	35	4
28	Ladakh #	238	32	7
29	Lakshadweep# <sup>(1)</sup>	11	4	3

Source: Rural Health Statistics 2019-20, Department of Health and Family Welfare

Notes: #: States are predominantly tribal areas

(1) The population is less than the norm (CHC) of 80,000.

**Annexure VI referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. 3489 for 20.12.2021 by SHRI DIBYENDU ADHIKARI regarding “DEVELOPMENT WORK UNDER TSP”**

**Details of the funds released under the scheme of SCA to TSS during last five years**

**(Rs. in lakh)**

S.No.	States	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	5000.42	3624.77	5617.39	12470.50	4954.96
2	Arunachal Pradesh	0.00	0.00	2211.83	9224.29	7015.50
3	Assam	3407.80	0.00	0.00	2710.08	4578.76
4	Bihar	743.74	0.00	0.00	0.00	994.00
5	Chhattisgarh	11717.82	14327.57	10342.65	9415.53	8769.06
6	Goa	455.68	559.09	352.31	0.00	724.26
7	Gujarat	9488.00	10270.41	11765.38	8975.55	10786.40
8	Himachal Pradesh	1959.39	2291.20	3628.00	2394.18	1367.00
9	Jammu & Kashmir	3671.61	3626.50	3749.80	4509.00	0.00
10	Jharkhand	9820.75	11372.49	8564.52	6201.49	7049.64
11	Karnataka	5100.00	5955.37	5347.76	7434.00	0.00
12	Kerala	808.09	808.43	335.00	0.00	459.15
13	Madhya Pradesh	19236.61	22828.70	16968.97	13415.25	0.00
14	Maharashtra	9547.00	13760.38	13802.57	11929.09	0.00
15	Manipur	2260.00	3790.38	5442.48	1434.02	0.00
16	Meghalaya	0.00	0.00	2739.20	3788.00	328.25
17	Mizoram	0.00	0.00	1220.00	3140.00	1236.22
18	Nagaland	0.00	0.00	3225.00	2951.12	2846.14
19	Odisha	11806.27	11975.00	17553.22	8691.18	9010.42
20	Rajasthan	11072.90	10051.83	10327.93	11461.41	8662.66
21	Sikkim	1497.62	5986.00	0.00	0.00	0.00
22	Tamilnadu	600.00	894.10	315.00	450.56	377.47
23	Telangana	3845.35	4493.55	2850.32	5361.29	4191.00
24	Tripura	1345.76	1649.77	1294.38	1362.97	1173.30
25	Uttarakhand	0.00	679.00	1012.88	600.00	757.80
26	Uttar Pradesh	121.92	458.35	0.00	779.91	508.83
27	West Bengal	5995.50	5397.11	5833.41	5862.58	3746.00

**Annexure VII referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. 3489 for 20.12.2021 by SHRI DIBYENDU ADHIKARI regarding “DEVELOPMENT WORK UNDER TSP”**

**Details of the funds released under ‘Grants under Article 275(1) of the Constitution’ during last five years and current year**

**(Rs. In lakh)**

S.N	States	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22 (upto October 2021)
1	Andhra Pradesh	2869.43	4591.11	6390.77	8942.43	2055.55	0.00
2	Arunachal Pradesh	6580.53	8378.82	12170.52	13202.25	6014.00	0.00
3	Assam	844.12	0.00	3916.32	10802.85	4592.37	0.00
4	Bihar	1467.58	991.89	0.00	0.00	0.00	0.00
5	Chhattisgarh	10488.52	10964.49	11352.92	22500.77	9976.24	0.00
6	Goa	450.00	103.00	345.66	0.00	0.00	0.00
7	Gujarat	9739.02	11384.08	11648.20	16833.88	5940.04	0.00
8	Himachal Pradesh	1595.87	2074.70	3378.16	5314.70	1161.00	0.00
9	Jammu & Kashmir	3539.66	3049.06	2051.79	5410.00	0.00	0.00
10	Jharkhand	9489.38	12386.93	7354.30	11166.77	10278.00	0.00
11	Karnataka	4664.00	5881.74	5220.61	10435.46	3305.68	0.00
12	Kerala	695.58	803.17	472.28	633.29	0.00	0.00
13	Madhya Pradesh	14971.43	22399.48	24635.30	44938.92	4279.78	0.00
14	Maharashtra	11536.53	13862.24	17015.91	23136.70	4573.16	0.00
15	Manipur	1694.40	2308.80	5367.645	6151.91	0.00	0.00
16	Meghalaya	1576.21	3603.40	5129.79	4799.53	492.71	0.00
17	Mizoram	1927.49	2504.41	3507.71	6598.83	1909.71	0.00
18	Nagaland	6368.00	4434.11	9194.485	6802.11	1717.38	1595.69
19	Odisha	11954.96	15995.30	21449.15	15110.66	6304.62	3949.43
20	Rajasthan	10341.39	10240.58	13769.23	15586.19	9166.00	4400.40
21	Sikkim	1147.00	405.30	355.34	3175.35	516.00	0.00
22	Tamil Nadu	798.24	378.00	773.57	6356.07	0.00	0.00
23	Telangana	3608.05	5015.32	3248.89	9973.28	2517.00	0.00
24	Tripura	1280.99	2040.89	2006.73	2952.63	201.74	0.00
25	Uttar Pradesh	1138.62	189.00	252.43	2760.71	927.426	0.00
26	Uttarakhand	0.00	1577.56	1255.265	428.37	0.00	0.00
27	West Bengal	5814.37	5376.51	9235.725	12127.17	4041.14	0.00

\*Figures upto 2019-20 also includes the amount of funds released for EMRSs. During 2018-19, a separate scheme was introduced and a separate budget was allocated to EMRS from 2019-20 onwards.

**Annexure VIII referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. 3489 for 20.12.2021 by SHRI DIBYENDU ADHIKARI regarding “DEVELOPMENT WORK UNDER TSP”**

**State wise list of EMRSs sanctioned/ functional (as on 14.12.2021)**

<b>S. No.</b>	<b>State / UT</b>	<b>Total EMRS Sanctioned</b>	<b>Functional</b>
1	Andhra Pradesh	28	26
2	Arunachal Pradesh	10	2
3	Assam	10	1
4	Bihar	3	0
5	Chhattisgarh	71	71
6	Dadra & Nagar Haveli	1	1
7	Gujarat	37	35
8	Himachal Pradesh	4	4
9	Jammu & Kashmir	6	0
10	Jharkhand	86	13
11	Karnataka	12	12
12	Kerala	4	2
13	Ladakh	3	0
14	Madhya Pradesh	67	63
15	Maharashtra	33	25
16	Manipur	21	3
17	Meghalaya	25	0
18	Mizoram	17	6
19	Nagaland	22	3
20	Odisha	91	27
21	Rajasthan	31	21
22	Sikkim	4	4
23	Tamil Nadu	8	8
24	Telangana	23	23
25	Tripura	20	5
26	Uttar Pradesh	4	2
27	Uttarakhand	3	3
28	West Bengal	8	7

**Annexure IX referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. 3489 for 20.12.2021 by SHRI DIBYENDU ADHIKARI regarding “DEVELOPMENT WORK UNDER TSP”**

**National Scheduled Tribes Finance and Development Corporation (NSTFDC)**

**State-wise numbers of beneficiaries assisted during the last five years**

S.No.	State/UT	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	155	598	139	276	12533
2	Andaman & Nicobar Islands	0	0	0	7501	0
3	Arunachal Pradesh	12306	10410	3773	0	435
4	Assam	2982	123	12	167	2
5	Chhattisgarh	307	553	363	3787	236
6	Gujarat	24883	10812	7485	98	8230
7	Haryana	0	0	1	0	0
8	Himachal Pradesh	2069	61	65	75	2
9	Jammu & Kashmir	150	195	327	135	175
10	Jharkhand	3908	7	5	3767	10752
11	Karnataka	0	0	34	1911	3014
12	Kerala	152	88	107	89	192
13	Madhya Pradesh	942	2209	2265	13282	5685
14	Maharashtra	0	0	11	687	822
15	Manipur	0	0	0	0	65
16	Meghalaya	983	2726	2329	1412	35016
17	Mizoram	26935	2347	1464	4670	1399
18	Nagaland	22	631	10504	51918	48240
19	Odisha	495	1566	353	11230	22231
20	Rajasthan	1475	2563	1364	3993	2664
21	Sikkim	230	86	1	100	21
22	Tamil Nadu	0	0	65	2775	1609
23	Telangana	21000	0	30417	8661	13065
24	Tripura	3644	3116	429	24	1056
25	Uttar Pradesh	0	847	3	0	4
26	Uttarakhand	18	104	170	23	2
27	West Bengal	4370	3327	9078	4250	2089

**Annexure X referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. 3489 for 20.12.2021 by SHRI DIBYENDU ADHIKARI regarding “DEVELOPMENT WORK UNDER TSP”**

**Details of TSP allocation and expenditure by different State Governments under State TSP from 2017-18 to 2021-22 (as on 30.11.2021)**

(Rs. in Crore)

S. No.	States/UTs	FY 2017-18		FY 2018-19		FY 2019-20		FY 2020-21#		FY 2021-22*	
		Allocation	Expenditure	Allocation	Expenditure	Allocation	Expenditure	Allocation	Expenditure	Allocation	Expenditure
1	Andhra Pradesh	3528.75	3356.1	4176.61	3537.94	4988.53	3281.46	6570.16	4731.91	6131.24	2992.56
2	Andaman & Nicobar	392.2	390.85	236.12	236.08	130.03	127.65	116.01	114.72	231.9	39.26
3	Assam	1351.22	1328.3	1942.76	1857.51	2056.32	1965.05	1614.43	1086.89	1528.17	647.85
4	Bihar	1091.51	760.01	1254.97	1067.59	1194.28	1126.97	1049.18	868.38	1352.26	347.79
5	Chhattisgarh	20237.22	15457.13	23329.55	17279.95	22012.66	16422.09	20919.6	4627.71	NR	NR
6	Dadra & Nagar Haveli and Daman & Diu	21.45	21.45	13.77	13.77	12.41	12.41	17.45	0.71	NR	NR
7	Goa	303.68	212.55	394.31	213.64	454.28	227.86	453.39	183.06	492.61	70.75
8	Gujarat	12559	11058	13278	11744	14567	12809	14106	11120.53	14463.08	4692.04
9	Himachal Pradesh	513	440.5	567	466.18	639	639	711	NR	1227.45	NR
10	Jharkhand	17527.51	14627.66	19957.24	16156.61	20886.15	16312.27	20201.43	1119.87	NR	NR
11	Karnataka	8314.76	7700.21	8614.04	7913.5	7879.11	7227.59	7805.5	4712.78	7673.47	NR
12	Kerala	751.08	612.95	699.69	616.48	866.26	504.36	781.36	733.4	781.36	114.76
13	Madhya Pradesh	25862.15	23338.77	27474.57	24237.38	33466.66	26980.3	24261.29	14993.91	24910.99	NR
14	Maharashtra	6783.74	6162.94	8969.05	7274.14	8531	6833.55	8853	7415.42	9738	1817.54
15	Odisha	4859.17	4760.08	5807.8	5321.75	7374.29	6022.73	14423.83	10647.59	13714.87	4351.69
16	Rajasthan	12896.43	11345.57	14584.2	13576.47	14981.24	13819.01	15545.68	13784.39	18095.95	7574.2
17	Sikkim	10.35	7.81	6.12	2.53	2.63	1.51	1	0.76	1	1
18	Tamil Nadu	607.49	630.15	794.25	632.94	1277.84	1015.84	1299.47	1155.51	1306.01	45.38
19	Telangana	8165.87	5868	9693.12	6510	7184.87	6357.84	9771.28	3583.12	12304.23	2685.94
20	Tripura	1563.95	1270.18	2368.31	1538.99	2772.42	1794.55	2573.98	777.22	3406.15	NR
21	Uttar Pradesh	577.77	354.01	977.24	686.91	1027.01	823.37	1195.14	1163.78	1335.74	NR
22	Uttarakhand	424.59	286.61	515.06	262.21	516.54	302.93	498.64	36.34	543.3	NR
23	West Bengal	5718.79	4443.54	6417.91	5129.63	6287.53	5303	8211.59	4338.17	9633.54	NR

Source: Information received from States/UTs.

STC data pertaining to Manipur, Jammu and Kashmir and Ladakh not available.

#Being reconciled, \*Provisional figures, NR: Not received, NA: Not applicable

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